

IN THE NATIONAL COMPANY LAW TRIBUNAL : NEW DELHI

COURT-III

(IB)-424/ND/2017

IN THE MATTER OF:

M/s. Wadhwa Rubber

.PETITIONER

Vs.

Bandex Packaging (P) Ltd

..RESPONDENT

SECTION :

Under Section 9 of IBC Code, 2016

Order delivered on 07.11.2017

Coram :

R. VARADHARAJAN,

Hon'ble Member (Judicial)

For the Petitioner/Applicant : -

For the Respondents : -

ORDER

None appears for the petitioner. For the appearance of the petitioner, post the matter on 05.12.2017, failing which, the petition will be dismissed for non-prosecution.



(R. VARADHARAJAN)
MEMBER (JUDICIAL)

Surjit